F.No.A.35017/19/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

47-B, North Block, New Delhi
Dated the February, 2020

OFFICE MEMORANDUM

Subject: Filling up the post of Secretary in the Marine Products Export Development Authority (MPEDA), Kochi under the Department of Commerce in the scale of pay of level-12, Rs. 78,800-209,200/- (After 7th central Pay Commission), earlier PB-3 Rs. 15600-39100 + GP of Rs. 7600/- on deputation basis-reg.

The undersigned is directed to refer to the subject cited above and to say that Shri Anish Muraleedharan, IRS (C&CE:2008) (Emp ID: 3561 and DoB : 14.04.1980) Deputy Commissioner (Custom), CSEZ has applied for the post of Secretary, MPEDA, Cochin on deputation basis.

2. It is requested that the vigilance status of Shri Anish Muraleedharan, Deputy Commissioner along with details of major/minor penalty statement for the last ten years may kindly be furnished immediately on priority basis.

Yours faithfully,

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India
Tel No.2309 5520

Department of Revenue
[Shri Mukesh Sundriyal, U.S, (Ad.V)]
Hudco Vishala Building,
Bhikaji Cama Place, New Delhi

Copy to: DG (Vigilance), Central Board of Indirect Taxes and Customs for similar action.